

COURT NO. 19**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM- PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (HOME)</u>					
1	WP/28848/2026 IA 1/2026 Direction Petition	D B K R CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	CHUNDURI UDAYA	GP FOR HOME	PRAKASAM
2	WP/29007/2026 IA 1/2026 Direction Petition	N SAKTHIVEL Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	GP FOR HOME	SPS NELLORE
3	WP/29009/2026 IA 1/2026 Direction Petition	PATAN ARAFATH Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR HOME	PRAKASAM
4	WP/29013/2026 IA 1/2026 Direction Petition	A BHARATH KUMAR YADAV Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR HOME	KURNOOL
5	WP/29046/2026 IA 1/2026 Direction Petition	KUNA POTHURAJU Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR HOME	WEST GODAVARI
6	WP/29058/2026 IA 1/2026 Direction Petition	K REVATHI Vs THE STATE OF ANDHRA PRADESH	AKKEM SRIHARIVIRAT	GP FOR HOME	CHITTOOR
7	WP/29068/2026 IA 1/2026 Direction Petition	RATLAVAT PARVATAMMA Vs THE STATE OF ANDHRA PRADESH	ALLA TARUN KUMAR	GP FOR HOME	KURNOOL
8	WP/29069/2026 IA 1/2026 Direction Petition	KAMADI SURYANARAYANA Vs THE SATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME	EAST GODAVARI
9	WP/29079/2026 IA 1/2026 Direction Petition	BANDI KONDAIAH Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	GP FOR HOME	SPS NELLORE
10	WP/29088/2026	SMT MARIDI SPANDANA Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	GP FOR HOME	KRISHNA
11	WP/29094/2026 IA 1/2026 Direction Petition	KURUVA MALLIKARJUNA @ MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR HOME	KURNOOL
12	WP/29101/2026 IA 1/2026 Direction Petition	PESANGI ANANDA RAO Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME	EAST GODAVARI
13	WP/29122/2026 IA 1/2026 Direction Petition	ADABALA VENKATA RAMANA Vs THE STATE OF ANDHRA	BAGGI VENKATA PAVAN KUMAR	GP FOR HOME	EAST GODAVARI

PRADESH

14	WP/29135/2026 IA 1/2026 Direction Petition	RAVULA INDRASEN GOWD Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	GP FOR HOME	SPS NELLORE
15	WP/29137/2026 IA 1/2026 Direction Petition	KARRI GANGADHARARAO Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
16	WP/29142/2026 IA 1/2026 Direction Petition	SRI VALLURI RAMBABU Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	EAST GODAVARI
17	WP/29157/2026 IA 1/2026 Direction Petition	PEDDAPOTHULA VENKATA SURESH Vs THE STATE OF ANDHRA PRADESH	AMANI UPENDRA	GP FOR HOME	YSR KADAPA
18	WP/29169/2026 IA 1/2026 Direction Petition	SMT AVULAKUNTA DHANAMMA Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR HOME	YSR KADAPA
19	WP/29172/2026 IA 1/2026 Direction Petition	SYED NOORULLA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME	KURNOOL
20	WP/29191/2026 IA 1/2026 Direction Petition	SMT G VASANTHA KUMARI Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR HOME	CHITTOOR
21	WP/29218/2026 IA 1/2026 Direction Petition	N.SAGAR BABU Vs THE STATE OF ANDHRA PRADESH	V ESWARAIHA CHOWDARY	GP FOR HOME	CHITTOOR
22	WP/29220/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SMT. DAVULURI PRABHAVATHI Vs STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR HOME	WEST GODAVARI

FOR ADMISSION

23	CRLP/8944/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHALLAGALI HEMA KUMAR RAJU Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	SPS NELLORE
24	CRLP/8963/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VALLURI CHAITANYA VARMA Vs VENKATRAMAN	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
25	CRLP/8964/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK MOHAMMAD NAVEENA ALIAS NAVEENA Vs THE STATE OF ANDHRA PRADESH	N SRIHARI	PUBLIC PROSECUTOR	GUNTUR
26	CRLP/8967/2026 IA 1/2026 Stay Petition	PAPINENI VISWANATH Vs THE STATE SHO	K VISWANATHAM	PUBLIC PROSECUTOR	YSR KADAPA
27	CRLP/8973/2026 IA 1/2026 Stay Petition	GUDURU NAGENDRA Vs THE STATE OF ANDHRA	V RAGHU	PUBLIC PROSECUTOR	KURNOOL

PRADESH

28	CRLP/8974/2026 IA 1/2026 Stay Petition	ASHOK REDDY Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	PUBLIC PROSECUTOR	CHITTOOR
29	CRLP/8977/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PENUMADU THAPASYA Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR	YSR KADAPA
30	CRLP/8978/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MS RATHNAM PHARMACEUTICALS P LTD Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	PUBLIC PROSECUTOR	GUNTUR
31	CRLP/8979/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	S LAKSHMI KUMARI Vs THE STATE OF ANDHRA PRADESH	INENI VENKATA PRASAD	PUBLIC PROSECUTOR	ANANTAPUR
32	CRLP/8980/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CH VEERA SHANKARA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	A SRINIVASA SARMA	PUBLIC PROSECUTOR	KRISHNA
33	CRLP/8982/2026 IA 1/2026 Dispense with Petition IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	DEVARASETTI VENKATRAJ HANISH KUMAR Vs THE STATE OF ANDHRA PRADESH	BODA SIVANNARAYANA	PUBLIC PROSECUTOR	VIZIANAGARAM
34	CRLP/8983/2026 IA 1/2026 Stay Petition	PINNELLI RAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	GUNTUR
35	CRLP/8984/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YOGENDRA BABU MANTENA Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	PUBLIC PROSECUTOR	WEST GODAVARI
36	CRLP/8985/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KATARI TEJESWAR NANDA PRASAD Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
37	CRLP/8986/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	N RAGHUPAVAN Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	PUBLIC PROSECUTOR	KURNOOL
38	CRLP/8989/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KARRI SRINIVASA SIDDHARTH ALIAS SIDDHARTH Vs THE STATE OF ANDHRA PRADESH	NALAGARLA GOPIKRISHNA	PUBLIC PROSECUTOR	SRIKAKULAM
39	CRLP/8991/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PALLI MUTYALA RAO Vs THE STATE OF ANDHRA PRADESH	KALAKOTI SUNIL KUMAR	PUBLIC PROSECUTOR	KRISHNA
40	CRLP/8992/2026 IA 1/2026 Stay Petition	SHAIK ZAKEERA BI Vs THE STATE OF ANDHRA	M V SUBBA REDDY	PUBLIC PROSECUTOR	KURNOOL

PRADESH

41	CRLP/8993/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition	VEERAMACHINENI UMA Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	PUBLIC PROSECUTOR	CHITTOOR
42	CRLP/8994/2026 IA 1/2026 Stay Petition	MYLASU JAHNAVI Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	PUBLIC PROSECUTOR	KRISHNA
43	CRLP/8995/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	UPPADA SANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	PADALA VENKATA SRIRAM REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
44	CRLP/8996/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	TALARI VIJAYA RAJU Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	PUBLIC PROSECUTOR	ANANTAPUR
45	CRLP/8998/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KOLLURU NAGA MADHU ALIAS TRAVEL MADHU Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
46	CRLP/8999/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NAKKA CHINNAYYA ALIAS BABJI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
47	CRLP/9000/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GANTA SRIKANTH Vs THE STATE OF ANDHRA PRADESH	BHAARATH LAW FIRM	PUBLIC PROSECUTOR	GUNTUR
48	CRLP/9001/2026 IA 1/2026 Stay Petition	MUTHYA SUKANYA ALIAS RAVILLA SUKANYA ALIAS MUTHYALA SUKANYA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR	SPS NELLORE
49	CRLP/9002/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHINNA VENKATA SUBRAMANYAM DAMA Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	PUBLIC PROSECUTOR	GUNTUR
50	CRLP/9003/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	ANDALURI RAHUL ALIAS ANDALURI RAHUL VENKATA PAVAN SANTOSH KUMAR Vs THE STATE OF ANDHRA PRADESH	BABU RAO PANDIRI	PUBLIC PROSECUTOR	KRISHNA
51	CRLP/9006/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KANDULA KANAKAMMA Vs THE STATE OF ANDHRA PRADESH	KASHAPOGU SURESH	PUBLIC PROSECUTOR	KRISHNA
52	CRLP/9007/2026 IA 1/2026 Stay Petition	MAGAPU RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR	EAST GODAVARI
53	CRLP/9011/2026 IA 1/2026 Stay Petition	M VENKATESH Vs S SUBBARAYUDU	J U M V PRASAD	PUBLIC PROSECUTOR	YSR KADAPA

54	CRLP/9015/2026 IA 1/2026 Stay Petition	HIREHAL GOVINDU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA PUBLIC PROSECUTOR	ANANTAPUR
55	CRLP/9017/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	VV RAMANA MURTHY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	VISAKHAPATNAM

COURT NO. 19**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SETTLED AT MEDIATION AND ARBITRATION CENTRE</u>					
56	CRLP/2498/2026 IA 2/2026 Stay Petition	NALLAPANENI POOJITHA CHOWDARY ALIAS PUJA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR MADHAVA RAO NALLURI	VISAKHAPATNAM
57	CRLP/2511/2026 IA 2/2026 Stay Petition	NALLAPANENI RAMESH KUMAR Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	PUBLIC PROSECUTOR MADHAVA RAO NALLURI	VISAKHAPATNAM
<u>FOR ADMISSION</u>					
58	WP/25746/2026 IA 1/2026 Direction Petition	LINGALA RAMALINGA REDDY @ VELPULA RAMU Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	GP FOR HOME	YSR KADAPA
59	CRLP/3355/2026 IA 2/2026 Stay Petition IA 3/2026 Extension Petition	SANKU MANIKANTA Vs THE STATE OF ANDHRA PRADESH	T RAGHU PRASAD	PUBLIC PROSECUTOR VENKAT CHALASANI	KRISHNA
60	CRLP/5375/2026 IA 1/2026 Stay Petition	SAAGI VEERA VENKATA SATYA SAL BABA VARMA Vs KOVVURI SRINIVASA REDDY	KOTHA NAGA SURYA RAO	PUBLIC PROSECUTOR	-
61	CRLP/6912/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAJJI NARESH Vs THE STATE OF ANDHRA PRADESH	HARI KRISHNA TATA	PUBLIC PROSECUTOR	GUNTUR
62	CRLP/6934/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NALLAM ADI NARAYANA Vs THE STATE OF ANDHRA PRADESH	HARI KRISHNA TATA	PUBLIC PROSECUTOR	GUNTUR
63	CRLP/7775/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	VICKY ALIAS KADIYAM YUKESH ALIAS RUKESH Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	PUBLIC PROSECUTOR	CHITTOOR
64	CRLP/8004/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NARRA VENKAIAH Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	PUBLIC PROSECUTOR	GUNTUR
65	CRLP/8018/2026 IA 1/2026 Stay Petition	BANDELA RAVI KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR cell	KURNOOL
<u>INTERLOCUTORY</u>					
66.1 along with 66					
66	WP/21142/2026 IA 1/2026 Suspension Petition	P UDAY KUMAR Vs THE STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR HOME GP FOR REVENUE	SPS NELLORE

66.1	WP/21736/2026 IA 1/2026 Direction Petition	M/S. SREE SUKANYA SIVAKASI CRACKERS Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR HOME	SPS NELLORE
67	WP/25836/2026 IA 1/2026 Direction Petition	KONDETI CHINNA NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	MIRZA THEHASEEN BEGUM	GP FOR HOME PETLURI NAGA RAJU	PRAKASAM
68	CRLP/6031/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	CURETECH SKINCARE Vs THE STATE OF ANDHRA PRADESH	PARUCHURI INDUMATHI	PUBLIC PROSECUTOR	GUNTUR
69	CRLP/8094/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PATHAN AMEENABI Vs PATTAN RASHEED	KALAMATA RAGHU BABU	YENNAM SUDHEER BABU PUBLIC PROSECUTOR	GUNTUR
70	CRLP/8657/2026 IA 1/2026 Stay Petition	SUNKARA SITA RAMA RAJU ALIAS SITA RAM Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR	WEST GODAVARI

FOR ADMISSION (CC MATTERS)

71	CC/3780/2026 (WP/17424/2024) IA 1/2026 Dispense with Petition	YEDIDI SRINIVASA RAO Vs PEEYUSH KUMAR	RAMBABU KOPPINEEDI		VISAKHAPATNAM
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COURT NO. 19**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Thursday The 8th day of October 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
72	CRLP/1945/2026 IA 2/2026 Stay Petition	RATAKONDA RAVEENDRA NAIDU Vs THE STATE OF ANDHRA PRADESH	GIRINDRA PRASAD B.	PUBLIC PROSECUTOR	CHITTOOR
73	CRLP/2243/2026 IA 1/2026 Stay Petition	MADDALA PHANI Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
74.1 along with 74					
74	CRLP/4764/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition	SYED AREEF Vs SYED TANZILA	PRAKASH BUDDARAPU	UDAY KUMAR VAMPUGADAVALA PUBLIC PROSECUTOR	GUNTUR
74.1	CRLP/4404/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SYED AREEF Vs SYED TANZILA	PRAKASH BUDDARAPU	UDAY KUMAR VAMPUGADAVALA PUBLIC PROSECUTOR C V R RUDRA PRASAD	GUNTUR
75	CRLP/5186/2026 IA 2/2026 Stay Petition	BUDUMURI BANGARAYYA Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
76	CRLP/5398/2026 IA 1/2026 Stay Petition	SHAIK KHAJA RAHAMTULLA Vs SHAIK SALMA	C SUBODH	SIVAPRASAD REDDY VENATI PUBLIC PROSECUTOR	SPS NELLORE
<u>FOR WITHDRAWAL</u>					
77.1,77.2 along with 77					
77	CRLP/1293/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	KATAKAM SIRISHA KOTESHWARI @ SIRISHA Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) JUPUDI V K YAGNADUTT	GUNTUR
77.1	CRLP/1681/2024 IA 2/2024 Stay Petition	GADDIGOPULA SATYA KUMAR Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) JUPUDI V K YAGNADUTT	GUNTUR
77.2	CRLP/1684/2024 IA 2/2024 Stay Petition	GADDIGOPULA SIVA NAGA SATISH Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) JUPUDI V K YAGNADUTT	GUNTUR
<u>FOR ORDERS</u>					
78	CRLP/959/2024 IA 2/2024 Stay Petition	REVVU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	SANKU DURGA RAMACHANDRA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
79	CRLP/1000/2024 IA 2/2024 Stay Petition	GUTHULA KRISHNA MOHAN Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR (AP) PRAKASH BUDDARAPU	EAST GODAVARI

80	CRLP/6303/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KOYYANA VENKATA ADITYA RAGHUVARAN KUMAR Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	PUBLIC PROSECUTOR P RAJKUMAR	VISAKHAPATNAM
81	CRLP/8446/2026	SHAIK MAHAMMAD FAZULLAH Vs MULLA SHAMINA PARVIN	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR	PRAKASAM

82.1,82.2,82.3,82.4,82.5,82.6,82.7,82.8,82.9,82.10 along with 82

82	WP/16911/2026 IA 1/2026 Stay Petition	MUTHOOT FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	ANANTAPUR
82.1	WP/4422/2025 IA 1/2025 Direction Petition	MUTHOOT FINCORP LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME SRAVAN KUMAR MANNAVA	KRISHNA
82.2	WP/8379/2025 IA 1/2025 Suspension Petition	MANAPPURAM FINANCE LIMITED Vs THE STATE OF AP	NANDIREDDY VISHNU VARDHAN REDDY	GP FOR HOME	CHITTOOR
82.3	WP/8670/2025 IA 1/2025 Stay Petition	MANAPPURAM FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME MAHADEVA KANTHRIGALA	GUNTUR
82.4	WP/1848/2026 IA 1/2026 Stay Petition	MUTHOOT EXIM PVT LTD Vs THE STATE OF AP	SHAIK ASIF	GP FOR HOME	EAST GODAVARI
82.5	WP/11778/2026 IA 1/2026 Direction Petition	MUTHOOT FINANCE LTD Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	KRISHNA
82.6	WP/17431/2026 IA 1/2026 Direction Petition	KANCHERLA SATYANARAYANA Vs THE STATE OF A.P.	SRINIVASA RAO PAPPU	GP FOR HOME	WEST GODAVARI
82.7	WP/18101/2026 IA 1/2026 Stay Petition	MANAPPURAM FINANCE LIMITED. Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	KURNOOL
82.8	WP/22240/2026 IA 1/2026 Stay Petition	ASIRVAD MICRO FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	KRISHNA
82.9	WP/25651/2026 IA 1/2026 Stay Petition	M/S MUTHOOT FINCROP LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	PRAKASAM
82.10	WP/25689/2026 IA 1/2026 Stay Petition	MUTHOOT FINCROP LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME VARUN BYREDDY	PRAKASAM

FOR COMPROMISE (AT 04:10 PM)

83	CRLP/900/2024 IA 1/2024 Dispense with Petition IA 2/2024	BANDARU VENU GOPAL @ BANDARU VENU GOPALA KRISHNA Vs	MURALI BABU DOMA	PUBLIC PROSECUTOR (AP) V R MAHESWARA RAO PALETI	WEST GODAVARI
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Stay Petition
IA 1/2026
Permission Petition
IA 2/2026
Compromise Petition

THE STATE OF ANDHRA
PRADESH

FOR ADMISSION

84	CRLP/656/2024 IA 1/2024 Stay Petition	GUNDU RAMARAO Vs THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	PUBLIC PROSECUTOR (AP) G RAMA GOPAL	VISAKHAPATNAM
85	CRLP/4163/2024 IA 1/2024 Stay Petition	BODDU DURGA Vs THE STATE OF ANDHRA PRADESH	INAKOLLU VENKATESWARLU	PUBLIC PROSECUTOR	KRISHNA
86	CRLP/2340/2025 IA 1/2025 Stay Petition	TRIVYAJYOTHI KOSARAJU Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	PUBLIC PROSECUTOR A RAJENDRA BABU cell	GUNTUR
87	CRLP/3662/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MUSALREDDYGARI SUBASHINI Vs THE STATE OF ANDHRA PRADESH	SAI SARAN CHODISETTY	PUBLIC PROSECUTOR MULLA SOHAIL SHAREEF cell	YSR KADAPA
88	CRLP/11038/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	SHAKAMURI SAILAJA Vs THE STATE OF ANDHRA PRADESH	JESU RATNA KUMAR NELATURI	PUBLIC PROSECUTOR	GUNTUR
89	CRLP/12232/2025 IA 1/2025 Stay Petition	PULA KASHI VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	ANANTAPUR
90	CRLP/1944/2026 IA 2/2026 Stay Petition	SYED AMEER ALI Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	PUBLIC PROSECUTOR S M SUBHAN	KURNOOL
91	CRLP/6240/2026 IA 2/2026 Stay Petition	MAVILLA MAHENDRA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR	SPS NELLORE
92	CRLP/6753/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SUHANI MALL MANAGEMENT COMPANY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ANASURI ESWAR SAI	PUBLIC PROSECUTOR	GUNTUR
93	CRLP/6770/2026 IA 2/2026 Stay Petition	DUDEKULA SHAMSAD BEGUM Vs THE STATE OF ANDHRA PRADESH	B SIVA KESAVA REDDY	PUBLIC PROSECUTOR SHAIK AFZAL MOHAMMED	PRAKASAM
94	CRLP/6771/2026 IA 1/2026 Stay Petition	GUNDUBOINA RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	THOTA SUNEETHA	PUBLIC PROSECUTOR	KRISHNA
95	CRLP/6775/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BOMMIREDY ANASUYAMMA Vs THE STATE OF ANDHRA PRADESH	OMKAR D	PUBLIC PROSECUTOR SIVAPRASAD REDDY VENATI	PRAKASAM
96	CRLP/6781/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK GOUSE SANDHANI Vs THE STATE OF ANDHRA PRADESH	N.RUPESWAR REDDY	PUBLIC PROSECUTOR	SPS NELLORE

97	CRLP/6784/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BADA THIMMAPPA GARI KYATHAPPA ALIAS SANNA KYATHAPPA Vs THE STATE OF ANDHRA PRADESH	YELLATI NAGA SRINIVAS	PUBLIC PROSECUTOR K NARSI REDDY	ANANTAPUR
98	CRLP/6789/2026 IA 1/2026 Stay Petition	KOSURI LAKSHMI NANCHARAYYA Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	PUBLIC PROSECUTOR P RAVIKANTH	KRISHNA
99	CRLP/6795/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MALAPATI PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	S.ASHOK KUMAR	PUBLIC PROSECUTOR	KRISHNA
100	CRLP/7565/2026 IA 1/2026 Suspension Petition IA 2/2026 Permission Petition	ZUBEDA KHANAM Vs THE STATE OF ANDHRA PRADESH	MASALEGAR HIDAYATHULLA	PUBLIC PROSECUTOR	KURNOOL
101	CRLP/7929/2026 IA 1/2026 Stay Petition	ABHIMANYU SINGH RATHORE Vs THE STATE OF ANDHRA PRADESH	SHAIK JAVVAD UR RAHAMAN	PUBLIC PROSECUTOR	GUNTUR
102	CRLP/7933/2026 IA 1/2026 Dispense with Petition	C MALLIKARJUNA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR cell	SPS NELLORE
103	CRLP/8009/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK RAHIMUNNISA Vs THE STATE OF ANDHRA PRADESH	BALU NAIK RATHALAVATH	PUBLIC PROSECUTOR	PRAKASAM
104.1 along with 104					
104	CRLP/8222/2026 IA 2/2026 Stay Petition	SAJJALA BHARGAV REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR cell	EAST GODAVARI
104.1	CRLP/8434/2026 IA 2/2026 Stay Petition	SAJJALA BHARGAV REDDY Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR	EAST GODAVARI
105	CRLP/8524/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	DASARI MALYADRI Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	PUBLIC PROSECUTOR DIRISALA KRISHNA VAMSI	PRAKASAM
106	CRLP/8546/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SRIKANTH Vs THE STATE OF ANDHRA PRADESH	VALLEPU REDDY NIKHIL GANESH	PUBLIC PROSECUTOR cell	CHITTOOR
107	CRLP/8607/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Suspension Petition	CHANDANA GEETHA PRASANNA Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	PUBLIC PROSECUTOR cell	VISAKHAPATNAM
108	WP/21139/2026 IA 1/2026 Direction Petition	SHAIK SHAKIR BASHA Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR HOME SHAIK KARIMULLA SC For A.P.State Waqf Board MASALEGAR	KURNOOL

				HIDAYATHULLA SHAIK KHAJA BASHA	
109	WP/22081/2026 IA 1/2026 Direction Petition	MANIKYAM MALLI ALIAS MALLI Vs THE STATE OF ANDHRA PRADESH	RAYASAM DURGA PRAVEEN	GP FOR HOME	SPS NELLORE
110	WP/22130/2026 IA 1/2026 Direction Petition	KOMMANABOYINA PITCHAIAH Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR HOME NIMMAGADDA REVATHI	PRAKASAM
111	WP/22146/2026 IA 1/2026 Direction Petition	LANKA VINAY KUMAR Vs THE STATE OF ANDHRA PRADESH	M. SAPTHAGIRI	GP FOR HOME	VISAKHAPATNAM
112	WP/24912/2026 IA 1/2026 Direction Petition	K V RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR HOME	ANANTAPUR
113	WP/25272/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	DAVID RUBAN JOHNSON Vs THE UNION OF INDIA	C SUMON	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL) SIMHACHALAM KARUKOLA GP FOR HOME	VISAKHAPATNAM
114	WP/27240/2026 IA 1/2026 Direction Petition	GOLLAPALLI NAGALAKSHMI Vs GOVERNMENT OF ANDHRA PRADESH	DODDALA PRUDHVI TEJA	GP FOR HOME	GUNTUR
115	WP/27430/2026 IA 1/2026 Direction Petition	KALAYANAM ARUNA Vs THE STATE OF A.P.	THOTA RAMAKOTESWARA RAO	GP FOR HOME	GUNTUR
116	WP/28055/2026 IA 1/2026 Direction Petition	MUPPIDI SRIRAMULU Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR HOME	SRIKAKULAM
ADMISSION					
117	CRLP/8719/2024 IA 1/2024 Stay Petition	PULIDINDI SURYA RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
118	CRLP/1812/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	MULLA BAHUDEEN Vs THE STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	PUBLIC PROSECUTOR GUMMA SRINIVASA RAO	PRAKASAM
119	CRLP/4987/2025 IA 2/2025 Stay Petition	ENUGOLU CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	DHEERA KANISHKA	PUBLIC PROSECUTOR	YSR KADAPA
120	CRLP/7428/2025 IA 1/2025 Stay Petition	KOMMINENI GURU VISHNU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	PUBLIC PROSECUTOR JUPUDI V K YAGNADUTT p	GUNTUR
121	CRLP/12810/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MAMILLA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA KANNAMA REDDY	PUBLIC PROSECUTOR	KURNOOL
122	CRLP/451/2026 IA 1/2026	NANDURI SIVA SANKARA RAJU	DWARAMPUDI SAVITHRI	PUBLIC PROSECUTOR	GUNTUR

	Stay Petition	Vs NANDURI VIJAYA			
123	CRLP/2037/2026	SHAIK MAHABUNNI Vs THE STATE OF ANDHRA PRADESH	CH MARKONDAIAH	PUBLIC PROSECUTOR	GUNTUR
124	CRLP/4466/2026 IA 1/2026 Stay Petition	PINNINTLA JAYA RAVI PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	GULIPALI SURAJ	PUBLIC PROSECUTOR	VISAKHAPATNAM
<u>ADMISSION (HOME)</u>					
125	WP/519/2026 IA 1/2026 Direction Petition	GOTTIMUKKALA MURALI Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	GP FOR HOME	VIZIANAGARAM
126	WP/5695/2026 IA 1/2026 Direction Petition	MATTA BHANU PRASAD Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR HOME KARRE SATYANANDAM	EAST GODAVARI
127	WP/8155/2026	KAKUMANU VENKATA KRISHNA MOHANA RAO Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR HOME SRINIVAS BASAVA	YSR KADAPA
128	WP/8592/2026 IA 1/2026 Direction Petition	SUHASINI MEDICHERLA Vs THE STATE OF ANDHRA PRADSEH	M DEEPA	GP FOR HOME	GUNTUR

COURT NO. 19**THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM****To be Heard on Thursday The 8th day of October 2026(AT 01:15 PM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME) VEHICLE RELEASE					
129	WP/5163/2024 IA 1/2024 Direction Petition	BADANAPALLI GOVINDA RAO Vs THE STATE OF ANDHRA PRADESH	GORLE GOPALAKRISHNA	GP FOR HOME	VISAKHAPATNAM
130	WP/5246/2024 IA 1/2024 Direction Petition	DWARAPUREDDY RAMANA Vs THE STATE OF ANDHRA PRADESH	GORLE GOPALAKRISHNA	GP FOR HOME (AP)	VISAKHAPATNAM
131	WP/6441/2024 IA 1/2024 Direction Petition	SRI MOHANASAI MANIKANTA RICE AND GENERALS Vs THE STATE OF AP	V SUDHAKAR REDDY	GP FOR HOME (AP)	EAST GODAVARI
132	WP/9686/2024 IA 1/2024 Direction Petition	Y SUMANTH KUMAR Vs THE STATE OF AP	MEKALA ANUSHA	GP FOR HOME GP FOR REVENUE	SPS NELLORE
133	WP/18466/2024 IA 1/2024 Direction Petition	G. BEBI SUDHA Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR HOME	WEST GODAVARI
134	WP/1954/2025 IA 1/2025 Direction Petition	RAMANAGOLA SUKANYA Vs THE STATE OF AP	RAMANA ALLU	GP FOR HOME	VISAKHAPATNAM
135	WP/19142/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	SALA NARASIMHAMURTHY Vs THE STATE OF AP	PALLA SIVA	GP FOR HOME	EAST GODAVARI
136	WP/22954/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	G ANAND RATAN Vs THE STATE OF AP	KISHORE KUMAR.A	GP FOR HOME GP FOR ROADS BUILDINGS	GUNTUR
137	WP/31175/2025 IA 1/2025 Direction Petition	HTL METAL PVT LTD Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR HOME	ANANTAPUR
138	WP/233/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	BOYA MAHESWARI Vs THE STATE OF AP	V NITESH	GP FOR HOME	KURNOOL
139	WP/3861/2026 IA 1/2026 Direction Petition	KANDULA GANGA BHAVANI Vs THE STATE OF AP	V SAI KUMAR	GP FOR HOME	EAST GODAVARI
140	WP/12095/2026 IA 1/2026 Direction Petition	N. SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	GP FOR HOME	CHITTOOR
141	WP/12310/2026 IA 1/2026 Direction Petition	SYED K ZAKIR LAL Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR HOME	KURNOOL
142	WP/18284/2026	MANGALASETTI	M.M.M. KRISHNA	GP FOR HOME	VISAKHAPATNAM

	IA 1/2026 Direction Petition	JAGADISHWARA RAO Vs THE STATE OF ANDHRA PRADESH	SANAPALA		
143	WP/25264/2026 IA 1/2026 Direction Petition	KOLASANI SITARAMAIH Vs THE STATE OF ANDHRA PRADESH	CHETAN PONNURU	GP FOR HOME	GUNTUR

COURT NO. 19

THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM

To be Heard on Thursday The 8th day of October 2026(AT 02:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS POLICE INTERFERENCE IN CIVIL DISPUTES					
144.1,144.2,144.3,144.4,144.5,144.6,144.7,144.8,144.9,144.10,144.11,144.12,144.13,144.14,144.15,144.16,144.17,144.18 along with 144					
144	WP/12279/2024 IA 1/2024 Direction Petition	S SYAMA SUNDAR REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR HOME	KURNOOL
144.1	WP/7639/2024 IA 1/2024 Direction Petition	DERANGULA PARVATHAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR HOME	YSR KADAPA
144.2	WP/12282/2024 IA 1/2024 Direction Petition	METTU VENKATESWARA REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR HOME	KURNOOL
144.3	WP/12283/2024 IA 1/2024 Direction Petition	G BHUVANESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HOME	KURNOOL
144.4	WP/12285/2024 IA 1/2024 Direction Petition	BOREDDY PULLA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HOME	KURNOOL
144.5	WP/12286/2024 IA 1/2024 Direction Petition	T E DINESH GOUD Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HOME	KURNOOL
144.6	WP/18708/2024 IA 1/2024 Direction Petition	N CHANDRAIAH Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR HOME	CHITTOOR
144.7	WP/20343/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	ASRIVAD MICRO FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP FOR HOME	KURNOOL
144.8	WP/20899/2024 IA 1/2024 Direction Petition	ANNAPUREDDY PEDDA ALLURAMMA Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR HOME	PRAKASAM
144.9	WP/24081/2024 IA 1/2024 Direction Petition	PAPPU SUBBARAO Vs THE STATE OF ANDHRA PRADESH	P SRAVAN KUMAR REDDY	GP FOR HOME	EAST GODAVARI
144.1 0	WP/29275/2024 IA 1/2024 Direction Petition	JANUMALA SURESH Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR KATARI	GP FOR HOME V NITESH MULLA SOHAIL SHAREEF	EAST GODAVARI
144.1 1	WP/3065/2025 IA 1/2025 Direction Petition	SRI BEJAWADA KALI VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	BABUJI TENNETI	GP FOR HOME	WEST GODAVARI
144.1 2	WP/21807/2026 IA 1/2026 Direction Petition	A REDDEMMA Vs THE STATE OF ANDHRA PRADESH	RAYALCHERUVU ABISHEK REDDY	GP FOR HOME	CHITTOOR

144.1 3	WP/23843/2026 IA 1/2026 Direction Petition	BIJJIVEMULA RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAL	GP FOR HOME	YSR KADAPA
144.1 4	WP/24835/2026 IA 1/2026 Direction Petition	BAGGU ESWARAMMA Vs THE STATE OF ANDHRA PRADESH	MANDALI CHIRANJEEVI BABU	GP FOR HOME KUNCHALA SURESH KUMAR	SRIKAKULAM
144.1 5	WP/25095/2026 IA 1/2026 Direction Petition	GOLI NAGASAINA RAO Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR HOME	GUNTUR
144.1 6	WP/25118/2026 IA 1/2026 Direction Petition	V BANGARAJU Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR HOME SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	VISAKHAPATNAM
144.1 7	WP/25152/2026 IA 1/2026 Direction Petition	CHALLA CHINNA POTHU REDDY Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR HOME	GUNTUR
144.1 8	WP/25528/2026 IA 1/2026 Direction Petition	SMT. KAPPETA ADILAKSHMI Vs THE STATE OF ANDHRA PRADESH	ABDUL MATHEEN S	GP FOR HOME	KURNOOL
145	WP/15962/2026 IA 1/2026 Direction Petition	SMT. THANAKALA VENKATA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR HOME K ANJANA RAMA KAMESWARI GP FOR REVENUE	VISAKHAPATNAM

ADMISSION (HOME) POLICE INTERFERENCE IN CIVIL DISPUTES

146	WP/5159/2024 IA 1/2024 Direction Petition	TUMMALA UDAY Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR HOME	KRISHNA
147	WP/14651/2024 IA 1/2024 Direction Petition	KOTIPALLI SIVAJI GHANESH Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA	GP FOR HOME	EAST GODAVARI
148	WP/19717/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	NAKKA BABU Vs THE STATE OF ANDHRA PRADESH	DHANUNJAYA BARU	GP FOR HOME S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	CHITTOOR
149	WP/22754/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	MUKKA RAMA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HOME CHALLA AJAY KUMAR	CHITTOOR
150	WP/23351/2024 IA 1/2024 Direction Petition	KATRAGADDA MASTAN RAO Vs THE STATE OF AP	RAVI TEJA GUDE	GP FOR HOME	GUNTUR
151	WP/29402/2024 IA 1/2024 Direction Petition	TALARI SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR HOME AYESHA AZMA S	ANANTAPUR
152	WP/29623/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	CHINTAPALLI SARVESWARA RAO Vs THE STATE OF AP	VALLURU CHETAN SUSHEEL	GP FOR HOME G V S KISHORE KUMAR	WEST GODAVARI

153	WP/29793/2024 IA 1/2024 Direction Petition	DEEPTI MAHANTI MUKUNDARAO Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR HOME GP FOR REVENUE K V RAGHU VEER	EAST GODAVARI
154	WP/30039/2024 IA 1/2024 Direction Petition	ARUDALA SRINIVASA RAO Vs THE STATE OF AP	MARELLA RADHA	GP FOR HOME	GUNTUR
155	WP/31222/2024 IA 1/2024 Direction Petition	PATIBANDLA VENKATESWARLU Vs THE STATE OF AP	VISWANATH N	GP FOR HOME	SPS NELLORE
156	WP/31432/2024 IA 1/2024 Direction Petition	KOTA VENKATA DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	VARDHINEEDI SAI KIRAN	GP FOR HOME	KRISHNA
157	WP/1273/2025 IA 1/2025 Direction Petition	K DEVENDRAMMA Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR HOME	KURNOOL
158	WP/1755/2025 IA 1/2025 Direction Petition	KAMMARA VEERABHADRA ACHARI Vs THE STATE OF AP	YADLAPALLI VENKATA KALYANA CHAKRAVARTHI	GP FOR HOME	KURNOOL
159	WP/3055/2025 IA 1/2025 Direction Petition	A SAHADEVA Vs THE STATE OF ANDHRA PRADESH	J M NAIDU	GP FOR HOME G SEENA KUMAR	CHITTOOR
160	WP/3510/2025 IA 1/2025 Direction Petition	KURUGUNTLA CHANDRASEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASADBABU GOPIDESI	GP FOR HOME	GUNTUR
161	WP/11930/2025 IA 1/2025 Direction Petition	TURRAM DESSAIAH Vs STATE OF ANDHRA PRADESH	SIVARAMA KRISHNA CHUNDURU	GP FOR HOME	VISAKHAPATNAM
162	WP/17178/2025 IA 1/2025 Direction Petition	KOLUSU KRISHNA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR HOME THOTA ASHOK KUMAR	GUNTUR
163	WP/17454/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	Y TURKANAMMA Vs THE STATE OF AP	SOORA VENKATA SAINATH	GP FOR HOME	CHITTOOR
164	WP/23255/2025 IA 1/2025 Direction Petition	BIRASALAPATI GOWRENDRA Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR HOME	CHITTOOR
165	WP/35112/2025 IA 1/2025 Direction Petition	R RAGHUNATHA REDDY Vs THE STATE OF AP	S PARINEETA	GP FOR HOME S S BHATT	CHITTOOR
166	WP/2869/2026 IA 1/2026 Direction Petition	KUKKALA LAKSHMI Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA	GP FOR HOME	EAST GODAVARI
167	WP/4178/2026 IA 1/2026 Direction Petition	KARNATI VENKATESWRLU Vs STATE OF ANDHRA PRADESH	DR G V RAVI	GP FOR HOME GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE

168	WP/4663/2026 IA 1/2026 Direction Petition	M KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	Y BHANUSRI AKHILA	GP FOR HOME	VISAKHAPATNAM
169	WP/5264/2026 IA 1/2026 Direction Petition	BUDDA NAGABHUSHANAM Vs THE STATE OF ANDHRA PRADESH	K S S NARAYANA	GP FOR HOME	EAST GODAVARI
170	WP/9442/2026 IA 1/2026 Direction Petition	POTHABATTINI RAMU Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP FOR HOME	GUNTUR
171	WP/13282/2026 IA 1/2026 Direction Petition	SHAIK MALIK BASHA ALIAS KOKILA BASHA Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR HOME	KURNOOL
172	WP/20154/2026 IA 1/2026 Direction Petition	INDUKURI LAKSHMI Vs THE STATION HOUSE OFFICER	G RAMA GOPAL	GP FOR HOME S VARADARAJULU CHETTY	VISAKHAPATNAM
173	WP/20820/2026 IA 1/2026 Direction Petition	ARUMALLA NARASAYYA Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR HOME GARSIKUTI HARSHA VARDHAN GP FOR REVENUE	WEST GODAVARI
174	WP/22038/2026 IA 1/2026 Direction Petition	HANUMAKKA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR HOME REGULAGADDA VENKATESH	ANANTAPUR
175	WP/23492/2026 IA 1/2026 Direction Petition	KOLLI VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR HOME	GUNTUR
176	WP/24367/2026 IA 1/2026 Direction Petition	NAKKALA NAGARJUNA Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	GP FOR HOME	GUNTUR
177	WP/24946/2026 IA 1/2026 Direction Petition	RACHAPALLE SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	P VASU SEKHAR	GP FOR HOME	CHITTOOR

ADMISSION (HOME)

178	WP/8802/2026 IA 1/2026 Direction Petition	LAKKIMSETTY ANKAMMA RAO @ NEELAKANTAM Vs THE STATE OF ANDHRA PRADESH	ANANDA KUMAR VEJANDLA	GP FOR HOME JHANSI GUDURU	GUNTUR
179	WP/11029/2026 IA 1/2026 Suspension Petition	KOMMINENI SATISH CHANDRA Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI HARI KRISHNA	GP FOR HOME	KRISHNA
180	WP/19389/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	KONERU SATYENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	Dr.ANANTH S	GP FOR HOME M SRI ATCHYUT	VISAKHAPATNAM
181	WP/22937/2026 IA 1/2026-Direction Petition	BATTINA PADMA RAJU Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR HOME	EAST GODAVARI